

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1715  
TO BE ANSWERED ON 02.03.2020**

**TRIPARTITE GOVERNING BODY MEETING OF ESI**

**1715. DR. T.R. PAARIVENDHAR:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether it is true that the 175th tripartite governing body meeting of Employees' State Insurance Scheme(ESI) was held in the year 2018, if so, the details thereof;**
- (b) the agenda discussed in the meeting and decision taken in the said meeting along with the outcome thereof; and**
- (c) whether the Government has implemented the decision of the said meeting and if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a): Yes Sir. The 175th meeting of Employees' State Insurance Corporation (ESIC) was held on 18.09.2018.**

**(b): A total of 37 agendas and 16 reporting items were placed for discussion and information of the ESI Corporation. Out of the above, 36 agendas were approved by the Corporation and 01 agenda was referred to the Sub-Committee for decision. Reporting items were submitted for information only.**

**(c): Out of 37 agendas presented, action has been completed in 36 cases. In one case (ESIC-4), the decision could not be implemented due to decision of Hon'ble Supreme Court. The details are placed at Annexure.**

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STATEMENT REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1715 FOR 02.03.2020 BY DR. T.R. PAARIVENDHAR REGARDING TRIPARTITE GOVERNING BODY MEETING OF ESI

ACTION TAKEN REPORT ON THE RECOMMENDATIONS/DECISIONS OF THE 175<sup>th</sup> MEETING OF THE ESI CORPORATION HELD ON 18/09/2018.

Sl. No.	Agendas	Brief Description	Decision	Action Taken Report
1.	ESIC-1	Confirmation of the Minutes of the 174 <sup>th</sup> Meeting of ESIC held on 29.05.2018	Approved by the Corporation.	Action Completed.
2.	ESIC-2	ATR on the Recommendation / Decision of the 174 <sup>th</sup> meeting of ESIC held on 29.05.2018	Approved by the Corporation.	Action Completed.
3.	ESIC-3	Appointment of Portfolio Manager, Custodian & External Concurrent Auditor for Investment of ESIC Funds and Detailed Investment Policy of ESIC.	Approved by the Corporation.	Action Completed.
4.	ESIC-4	Scheme for the employers for seeding Aadhar number (UID) of their Insured person with OTP Verification, by the employer.	Approved by the Corporation.	The decision could not be implemented due to order of Hon'ble Supreme Court judgment dated 26/09/2018 on Aadhar in the matter of Justice K.S. Puttaswamy (Retd.).
5.	ESIC-5	Increase in the amount of Funeral Expenses.	Approved by the Corporation.	Action Completed.
6.	ESIC-6	Admission to ward of IPs in ESIC Nursing Colleges.	Approved by the Corporation.	Action Completed.
7.	ESIC-7	Starting of ESI Hospital at Alang, Gujarat.	Approved by the Corporation.	Action Completed.
8.	ESIC-8 Para - II	Reconsideration of policy for upgradation of ESI dispensary into 30 bedded ESI Hospital.	A Sub-Committee was constituted for reconsideration of policy for upgradation of ESI Dispensary into 30 bedded Hospital.	Approved by the Corporation in its 177 <sup>th</sup> meeting on 19.02.2019.  Action completed
9.	ESIC-9	In-principle approval for opening services in underutilized ESI Hospital at Alwar (Rajasthan), Bihta (Bihar) and Gulbarga (Karnataka) for Non-Insured Persons.	Approved by the Corporation.	Action Completed.

10.	ESIC-10	“In principle “approval for bearing 100% expenditure on purchase of medical equipments / furniture (without 1/8 <sup>th</sup> share of State Govt.) by ESI Corporation as a onetime measure for State Government run ESIS Hospital, Nacharam,Telangana and ESIS Hospital, Ayanavaram, Tamil Nadu.	Approved by the Corporation.	Action Completed.
11.	ESIC-11	Incorporation of Tutor post in the first Schedule with replacement revised pay scale as per 7 <sup>th</sup> CPC w.e.f. 1 <sup>st</sup> January, 2016.	Approved by the Corporation.	Action Completed.
12.	ESIC-12	Delegation of powers to Dean of ESIC dental College, Gulbarga, and Principal/Vice-Principal of ESIC Nursing Colleges.	Approved by the Corporation.	Action Completed.
13.	ESIC-13	Policy for grant of Study Leave to Medical Officers (MOs) of ESIC to pursue higher studies in Post PG Super-specialty course.	Approved by the Corporation.	Action Completed.
14.	ESIC-14	Amendment in fifth schedule of ESIC (Staff & condition of service) Regulations, 1959.	Approved by the Corporation.	Action Completed.
15.	ESIC-15	Proposal for Interest free Computer Advance of Rs. 50,000/- to ESIC Employees / Officers.	Approved by the Corporation.	Action Completed.
16.	ESIC-16	Recovery of Pro-Rata Pensionary Liability in respect of Absorbed Employees of various State Governments from ‘On Account Payment’ of respective States.	Approved by the Corporation.	Action Completed.
17.	ESIC-17	Reduction of Bond Period – Post-Graduate Batch of ESICPGIMSRS (2017-18).	Approved by the Corporation.	Action Completed.
18.	ESIC-18	Consideration of the matter for running of newly constructed ESI Hospital at Udaipur by State Govt. of Rajasthan or by ESI Corporation.	Approved by the Corporation.	Action Completed.
19.	ESIC-19	Delegation of Financial Powers to DCBO-In-Charge.	Approved by the Corporation.	Action Completed.
20.	ESIC-20	Revision of ESIC Norms for Hospitals Associated with ESIC Medical Education Institutions - Rationalization of Staff.	Approved by the Corporation.	Action Completed.
21.	Suppl. Item No. ESIC-1	Approval of partial revision in ESIC norms for setting up of primary care medical services	Approved by the Corporation.	Action Completed.

		like Insurance Medical Practitioner (IMP), Medical Practitioner (IMP), Modified IMP, Dispensary cum Branch Office (DCBO) and Modified Employer Utilization Dispensary (EUD).		
22.	Suppl. Item No. ESIC-2	Procurement of 64 Slice CT Scan and 1.5T MRI Machine for ESIC Medical Colleges and SST Hospital, Varanasi.	Approved by the Corporation.	Action Completed.
23.	Suppl. Item No. ESIC-3	Retaining of existing posts in the Library discipline in ESI Corporation.	Approved by the Corporation.	Action Completed.
24.	Suppl. Item No. ESIC-4	Creation of Posts of Medical Commissioner and Medical Commissioner (AYUSH) in ESI Corporation.	Approved by the Corporation.	Action Completed.
25.	Suppl. Item No. ESIC-5	Creation of posts of Deputy Medical Superintendent in ESI Corporation.	Approved by the Corporation.	Action Completed.
26.	Suppl. Item No. ESIC-6	Entitlement for Super-Specialty Services under ESI Scheme- Reconsideration.	Approved by the Corporation.	Action Completed.
27.	Suppl. Item No. ESIC-7	Disposal of Super Speciality Treatment Bills.	Approved by the Corporation.	Action Completed.
28.	Suppl. Item No. ESIC-8	Policy for Study Leave to Nursing Personnel.	Approved by the Corporation.	Action Completed.
29.	Suppl. Item No. ESIC-9	Proposal and setting up of Core Group of IT Experts in ESIC for strategic control on IT Project through NISG and for extension of Contract with NISG for setting up PMU for a period of two years.	Approved by the Corporation.	Action Completed.
30.	Suppl. Item No. ESIC-10	Policy for condemnation/ scrapping and disposal of IT Products/Equipment.	Approved by the Corporation.	Action Completed.
31.	Suppl. Item No. ESIC-11	Setting up of 100 bedded ESI Hospital at Bahadurgarh, Haryana.	Approved by the Corporation.	Action Completed.
32.	Suppl.II Item No. ESIC-1	“Rationalization of contribution-reduction in rate of contribution on account of wider coverage and pooling of risk” & “ESIC Vision 2022” – Report of the Sub-Committee.	Referred to Hon’ble Chairman, ESIC for taking final decision.	Action Completed.
33.	Suppl.II Item No. ESIC-2	Merger of Institutional and State Seniority of various State	Approved by the Corporation.	Action Completed.

		Government Employees (Administrative / Ministerial side) absorbed in ESIC on takeover of hospitals.		
34.	Suppl.II Item No. ESIC-3	IT Roll Out Project Panchdeep-Continuation of O&M of Project Panchdeep through M/s. RailTel for a period of Six Months on Man-material basis.	Approved by the Corporation.	Action Completed.
35.	Suppl.II Item No. ESIC-4	Applicability of GOI Gazette Notification No.385 dated 31/05/2016 regarding enhancement of Superannuation age of Medical Officers to 65 years in ESIC w.e.f. 31/5/2016 in place of 31/12/2016 in light of Hon'ble CAT, Ernakulam Bench order dated 14/08/18 in OA No.961 of 2016.	Approved by the Corporation.	Action Completed.
36.	Suppl.II Item No. ESIC-5	Absorption of state government staff working in ESIC Medical College & Hospital, Faridabad.	Approved by the Corporation.	Action Completed.
37.	Suppl.II Item No. ESIC-6	Atal Bimit Vyakti kalyan Yojna.	Approved by the Corporation.	Action Completed.

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